BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 37/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

PSL Ltd.

V/s.

Edelweiss Assets Reconstruction Co. Ltd. & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankruptcy

<u>Code</u>

	S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
•	1. ANIP A. GANIDHI	ADVOCATE	Respo.	Mi A. M
	2. 108HAMA SHETH A.W. SUNIL BANGA	Annocates	INPIAN BANK	Symmel .
	3. NAVIN PAHWA WITH RITU SHAH FOR THAKKAR AND PAHWA	SR. ADV.	PETITION ER.	
	4. BHADRISH S. RAJAU) DHRUV TOLIYA	ADVOCATES	INTERVENCE JOTUM INPIA	Em?

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Corporate Debtor/Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent No.1. None present for ABFL. Learned Advocate Ms. Kshama Sheth with Learned Advocate Mr. Sunil Bhavsar present for Indian Bank. Learned Advocate Mr. Bhadrish Raju with Learned Advocate Mr. Dhruv Toliya present for Jotun India (Intervener).

Learned Senior Counsel appearing for petitioner represented that CP 434/2015 is still pending before Hon'ble High Court of Bombay for orders.

List the matter on 09.01.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL